

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
145(ND)/2012

IN THE MATTER OF:

SBPL Infrastructure Ltd. & Ors. Applicant/petitioner
v.
M/s. DLF SBPL Developers Pvt. Ltd. & Ors. Respondent

Order under Section 397/398 of Companies Act

Order delivered on 25.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner Mr. Krishnendu Datta, Sr. Adv., Mr. Arjun
D. Singh, Adv.
For the Respondent Mr. Anupm Prakash, Mr. Nakul Gandhi and
Mr. Utkarsh Maria, Adv.

ORDER

At request of the respondent counsel, list this matter for hearing on 06.05.2021.

Tomorrow's date (26.03.2021) of hearing is hereby cancelled by fixing date of hearing on 06.05.2021.

- Sd -
(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)